- (x) (a) Annual Report and Accounts of the Sardar Vallabhbhai Patel International School of Textiles and Management (SVPISTM), Coimbatore, Tamil Nadu, for the year 2019-20, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institution.
  - (c) Statement in giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-4019/17/21]

## Report and Accounts (2019-2020) of NILERD, Delhi and related papers

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Rao Inderjit Singh, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Fifty-seventh Annual Report and Accounts of the National Institute of Labour Economics Research and Development (NILERD), Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

  [Placed in Library. See No. LT-3903/17/21]
- Notifications of the Ministry of Personnel, Public Grievances and Pensions
  Reports and Accounts (2019-20) of various Corporations, Institutes, Centres and
  Society and related papers
- III. MoU between Government of India and NEHHDC Limited

SHRI V. MURALEEDHARAN: Sir, on behalf of my colleague, Dr. Jitendra Ssiingh, I lay on the Table—

- I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training), under sub-section (2) of Section 3 of the All India Services Act, 1951:-
  - (1) G.S.R. 780 (E), dated the 21<sup>st</sup> December, 2020, publishing the Indian Police Service (Fixation of cadre Strength) Fourth Amendment Regulations, 2018.
  - (2) G.S.R. 781 (E), dated the 21<sup>st</sup> December, 2020, publishing the Indian Police Service (Pay) Fourth Amendment Rules, 2018.